

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

54) C.P. (IB)/1253(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H.V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: STATE BANK OF INDIA

V/s

SURENDER KUMAR GUPTA

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,  
2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **04.01.2023**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H.V. SUBBA RAO  
Member (Judicial)

/n/